

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**Sub:HIGH COURT OF ANDHRA PRADESH -
ESTABLISHMENT** – Appointment to the post of
Registrar General, High Court of Andhra Pradesh –
Orders – Issued.

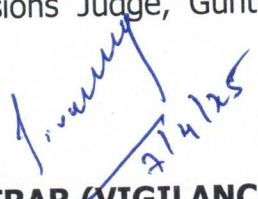
Read:High Court's Proceedings ROC.No.34/2025-Estt.,
dated 22-01-2025.

ORDER: ROC.No.464/2025-Estt., Dated 07.04.2025

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of the Service Rules of the High Court of Andhra Pradesh, 2019, the Honourable the Chief Justice is pleased to appoint **Sri Y.V.S.B.G. Pardha Saradhi**, Principal District and Sessions Judge, Guntur, as **Registrar General**, High Court of Andhra Pradesh, until further orders.

Sri Y.V.S.B.G. Pardha Saradhi, will handover the charge of his post to I Addl. District and Sessions Judge, Guntur and take charge of his new post from Sri V.S.S. Sreenivasa Siva Ram, Registrar (Vigilance), who is placed in full additional charge to the post of Registrar General, immediately.

The I Addl. District and Sessions Judge, Guntur will be in full additional charge of the post of Principal District and Sessions Judge, Guntur, until further orders.


REGISTRAR (VIGILANCE)
FAC. REGISTRAR GENERAL

To
The Officers – concerned.

Copy to:

1. The Principal Secretary to the Hon'ble the Chief Justice
(for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
**(with a request to direct the concerned to upload the
above proceedings on the High Court's website).**

5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Director, A.P. Judicial Academy, Mangalagiri.
9. The Member Secretary, A.P. State Legal Services Authority.
10. The Secretary, A.P. High Court Legal Services Committee.
11. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam.
12. The Special Judge for Trial of CBI Cases, Visakhapatnam.
13. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
14. The Judge, Family Court, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
15. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
16. The Chairman, Co-operative Tribunal, Vijayawada.
17. The Secretary to Governor, for the state of Andhra Pradesh.
18. The Chief Secretary to Government, Government of Andhra Pradesh
19. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
20. The Registrar, A.P. Lokayukta, Kurnool.
21. The Secretary, Bar Council of A.P.
22. The Advocate General, Andhra Pradesh.
23. The Public Prosecutors, High Court of Andhra Pradesh.
24. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (for publication in Official Gazette).